GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA STARRED QUESTION NO. 223 ANSWERED ON TUESDAY, MARCH 21, 2023

PENDING CASES WITH NCLT

QUESTION

223 # Shri Sanjay Singh:

Will the Minister of Corporate Affairs be pleased to state:

(a) the details of total cases registered in National Company Law Tribunal from the year 2020 till date and the increase in the number of such cases during the last three years;

(b) the total number of cases registered under company bankruptcy and the total outstanding liability of these companies and the total valuation of such companies and the details of amount received after the sale during the said period;

(c) the total number of petitions filed by various public, semi-public and private banks under IBC during the said period; and

(d) the list of banks concerned, amount and related debtors?

ANSWER

THE MINISTER OF FINANCE AND CORPORATE AFFAIRS

(SHRIMATI NIRMALA SITHARAMAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 223 (13th POSITION) FOR 21.03.2023 REGARDING PENDING CASES WITH NCLT

(a): As per information provided by National Company Law Tribunal (NCLT), a total of 30,067 cases have been filed in NCLT from 01.01.2020 to 31.01.2023. The details are as under:

Year	2020	2021	2022	2023 (January,2023)	Total
Filing	11,278	8,549	9,548	692	30,067

(b): As per information provided by NCLT, a total of 15,186 cases have been filed in NCLT under the Insolvency and Bankruptcy Code, 2016 (IBC) from 01.01.2020 to 31.01.2023 involving an amount of Rs.13,18,296 crore.

Further, as per information provided by Insolvency and Bankruptcy Board of India (IBBI), during the period 2020 to 2022, 417 Corporate Debtors (CDs) owing Rs.4.78 lakh crore to creditors were resolved through approval of resolution plans. The realisable value to the creditors through resolution plans is about Rs.1.00 lakh crore. During the same period, 1100 CDs have ended up with orders for liquidation and 368 CDs have been completely liquidated. The creditors have realised Rs.3,519.81 crore through liquidation of these companies.

(c) and (d): Total number of cases filed by Financial Creditors under section 7 of IBC during the said period are 3390 involving an amount of approximately Rs. 13.56 lakh crore.